## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

**C. P. NO**. 5(ND)15 CA. NO.

CORAM:

PRESENT:

SH. R. VARDHARAJAN

**HON'BLE MEMBER (J)** 

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.10.2016

NAME OF THE COMPANY: M/s. Rishu Manga V/s. M/s. Brand Acadmey Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. MR. MUNUL TALLWAR, SENIOR ADVOCATE PETITIONER

2. AMAN BHALLA, ADVOCATE PETITIONER DELIBOR

## **ORDER**

Learned counsel for the parties are present. Learned counsel for the parties shall file two sets of the paper books within a week's time and list for arguments on 17.11.2016.

(R.Varadharajan) Member (Judicial) (Maharaj Krishan Hanjura) Member (Judicial)

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